

From,

**Rajeev Bharti, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 642/Admin.(Services)/2024

Dated: Allahabad: December 09, 2024

Subject: Regarding the proposal of Nomination for Two Days Special Training Programme with regards to The Commercial Courts Act, 2015 and The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 for the Presiding Officers of Commercial Court, LARRA & MACT on 15th & 16th December, 2024 at JTRI, Lucknow.

Sir,

With reference to Institute's letter no. JTRI/1877 dated 05.12.2024 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of Two Days Special Training Programme with regards to The Commercial Courts Act, 2015 and The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013, scheduled to be held on **15th & 16th December, 2024 at JTRI, Lucknow** and to nominate **all the Presiding Officers of Commercial Court; Land Acquisition, Rehabilitation and Resettlement Authority and Motor Accident Claims Tribunal of Uttar Pradesh** for participation in the said training programme.

I am, therefore, to request you to kindly take necessary actions accordingly.

With regards,

Yours sincerely,

**sd/-
(Rajeev Bharti)
Registrar General**

No. 642(i)/Admin.(Services)/2024

Dated: December 09, 2024

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
2. **All the Presiding Officers, Commercial Courts, U.P.** with the request to kindly participate in the aforementioned Two Days Special Training Programme at JTRI, Lucknow on **15th & 16th December, 2024 (Information available on Hon'ble Court's Website).**
3. **All the Presiding Officers, Land Acquisition, Rehabilitation and Resettlement Authority (L.A.R.R.A.), U.P.** with the request to kindly participate in the aforementioned Two Days Special Training Programme at JTRI, Lucknow on **15th & 16th December, 2024 (Information available on Hon'ble Court's Website).**
4. **All the Presiding Officers, Motor Accident Claims Tribunal (M.A.C.T.), U.P.** with the request to kindly participate in the aforementioned Two Days Special Training Programme at JTRI, Lucknow on **15th & 16th December, 2024 (Information available on Hon'ble Court's Website).**

**sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"**